

DIVISION BENCH
COURT - II

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/110(KB)2023
IA(I.B.C)/276(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14TH MAY 2024

IN THE MATTER OF	OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED VS MAHENDRA COMMERCIAL LTD
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Ritu Mondal, Adv.] For the Financial Creditor

Mr. Rishav Banerjee, Adv.] For the Personal Guarantor

Mr. Patita Paban Bishwal, Adv.]

Ms. Suranjana Chatterjee, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the financial creditor present. Ld. Counsel appearing on behalf of personal guarantor present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **09.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.